

GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT

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NOTIFICATION

Dated Shillong, the 24<sup>th</sup> March, 2023

No. LJ (B) 48/2020/76 – In the interest of public service and in exercise of the powers conferred by sub-section (2) of section 20 of the Code of Criminal Procedure 1973, the Governor of Meghalaya is pleased to appoint the following officers as the Additional District Magistrate within East Khasi Hills District –

1. Smti. Dalikynti Kharshiing, MCS, Additional Deputy Commissioner.
2. Shri. Ronnieson Wahlang, MCS, Additional Deputy Commissioner.

This notification shall come into immediate effect until further orders.

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(S.K. Sangma),  
Deputy Secretary to the Govt. of Meghalaya,  
Law (B) Department  
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Memo No. LJ (B) 48/2020/76 -A,  
Copy forwarded to:-

Dated Shillong, the 24<sup>th</sup> March, 2023

1. The Additional Deputy Commissioner, East Khasi Hills District, Shillong with reference to your letter No. KCR.20/1/90/203/61, dated 16.03.2023.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. Personnel & A.R. (A) Department for information.
4. DEO (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

*Sannmp*

Deputy Secretary to the Govt. of Meghalaya,  
Law (B) Department.  
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